

में सरकार ने इस बीच कोई निर्णय कर लिया है;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो निर्णय कब तक किये जाने की संभावना है ?

अम तथा पुनर्वास मन्त्री (श्री हाथी) :

(क) जी हां। समिति की पहली बैठक 23 मार्च 1968 को बुलाई गई है।

(ख) समिति के गठन के सम्बन्ध में एक विवरण सभा पटल पर रखा है। [पुस्तकालय में रख दिया गया। देखिये संख्या **LT -187/968**]

(ग) प्रश्न नहीं उठता।

#### Fixing of Procurement Prices

\*231. **SHRI SRADHAKAR SUPAKAR:** Will the **Minister of FOOD AND AGRICULTURE** be pleased to state:

(a) the dates by which the procurement prices of paddy and rice were fixed for the different States of India;

(b) whether the prices were fixed long after the beginning of harvesting which did not benefit the producers; and

(c) if so, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):** (a) The procurement prices of standard variety of paddy for all the States were intimated to the State Governments on 10th October, 1967. They were also advised to work out the procurement prices of rice.

(b) No, Sir.

(c) Does not arise.

#### Iron and Manganese Workers' Wage Board

\*232. **DR. RANEN SEN:** Will the **Minister of LABOUR AND REHABILITATION** be pleased to state:

(a) whether it is a fact that the unanimous recommendation of the Iron and Manganese Workers' Wage Board was accepted by Government in July, 1967 and accordingly two payments by instalment were made by employers to their workers in 1967;

(b) whether it is a fact that subsequently Government referred the award to a tribunal; and

(c) if so, the reasons therefor?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):** (a) The final recommendations of the Wage Board for Iron Ore Mines (no Wage Board was set up for Manganese Mines) were accepted in June, 1967. Information regarding payments actually made by the employers in pursuance of the Board's recommendations is being collected.

(b) and (c). The recommendations of the Wage Board do not have the force of a statutory award. A dispute between 15 managements and their workmen in the Barbil area over the question of non-implementation of the recommendations has however been referred to the adjudication on 28th December, 1967.

#### Incentives to Farmers

\*233. **SHRI BENI SHANKER SHARMA:**  
**SHRI LILADHAR KOTOKI:**  
**SHRI SHRI GOPAL SABOO:**

Will the **Minister of FOOD AND AGRICULTURE** be pleased to state:

(a) whether the farmers have been given any incentives to use improved varieties of seeds and fertilizers during this reason;

(b) if so, the details thereof;